

Company : Sol Infotech Pvt. Ltd. Website : www.courtkutchehry.com

## West Bengal Appropriation (No. 2) Act, 1972

## 22 of 1972

[29 July 1972]

CONTENTS

 <u>Short title</u>
 <u>Issue of Rs. 5,76,35,32,000 out of the Consolidated Fund of</u> <u>West Bengal for the year 1972-73</u>
 <u>Appropriation</u>

### SCHEDULE 1 :- SCHEDULE

## West Bengal Appropriation (No. 2) Act, 1972

## 22 of 1972

## [29 July 1972]

#### PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1973.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal for the services and purposes of the year ending on the thirty-first day of March, 1973;

It is hereby enacted in the Twenty-third Year of the Republic of India, by the Legislature of West Bengal, as follows:-

1. For Statement of Objects and Reasons, see the Calcutta Gazette, Extraordinary, Pan IV A of the 28th July, 1972, page 1566; for proceedings of the West Bengal Legislative Assembly, see the proceedings of the meeting of that Assembly held on 29th July, 1972.

## 1. Short title :-

This Act may be called the West Bengal Appropriation (No. 2) Act, 1972.

# 2. Issue of Rs. 5,76,35,32,000 out of the Consolidated Fund of West Bengal for the year 1972-73 :-

From and out of the Consolidated Fund of West Bengal there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate [inclusive of the sums specified in column 2 of the Schedule to the West Bengal Appropriation (Vote on Account) Act, 1972] (West Ben. Act II of 1972.)to the sum of rupees five hundred and seventy-six crores, thirty-five lakhs and thirty-two thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1973, in respect of the services and purposes specified in column 2 of the Schedule.

## 3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1973.

#### SCHEDULE 1

SCHEDULE

1	2		3	
No. of	Services and	Su	ms not exceed	ing
Demand for Grant/ Appropriation.	purposes.	Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
1	A-Collection of Taxes, Duties and other Principal Revenues. 4-Taxes on Income other than Corporation Tax. 9-Land Revenue J-Contributions and Miscellaneous	Rs. 12,33,000	Rs. 1,000	Rs. 12,34,000

#### SCHEDULE (See sections 2 and 3)

	Adjustments. 76-Other Miscellaneous Compensations and Assignments.			
2	AA-Capital Account of Compensation on the abolition of Zamindari System outside the Revenue Account. 92-Payment of Compensation to Land-holders, etc., on the abolition of the Zamindari System.	11,86,89,000	5,70,000	11,92,59,000
3	A-Collection of Taxes, Duties and other Principal Revenues. 10-State Excise Duties	1,21,31,000		1,21,31,000
4	11-Taxes on Vehicles	26,90,000		26,90,000
5	12-Sales Tax	89,43,000	1,000	89,44,000
6	13-Other Taxes and Duties	94,70,000		94,70,000
7	14-Stamps	28,87,000		28,87,000
8	15-Registration Fees	86,73,000		86,73,000
	B-Debt Services.	Rs.	Rs.	Rs.
9	16-Interest on Debt and other			
	obligations.	1,00,00,000	36,90,92,000	37,90,92,000
10	17- Appropriation for Reduction or Avoidance of Debt.		6,50,70,000	6,50,70,000
11	C- Administrative	1,05,79,000	44,000	1,06,23,000

12	Services. 18-Parliament, State/Union Territory Legislature. 19-General	8,44,84,000	23,66,000	8,68,50,000
	Administration			
13	21- Administration of Justice	2,49,62,000	84,51,000	3,34,13,000
14	22-Jails	2,97,75,000		2,97,75,000
15	23-Police	34,29,12,000	4,000	34,29,16,000
16	26- Miscellaneous Departments- Fire Services.	1,07,50,000		1,07,50,000
17	26- Miscellaneous Departments- Excluding Fire Services. D-Social and Developmental Services.	6,67,39,000	1,000	6,67,40,000
18	27-Scientific Departments	77,000		77,000
19	28-Education	78,39,00,000		78,39,00,000
20	29-Medical	25,97,16,000		25,97,16,000
-	30-Public Health			
21	30A-Family Planning	12,94,80,000		12,94,80,000
22	31-Agriculture-	Rs.	Rs.	Rs.
	Agriculture DD-Capital Account of Social and Developmental Services outside the Revenue Account. 95-Capital Outlay on Schemes of Agricultural Improvement and Research.	18,96,31,000	1,000	18,96,32,000
23	D-Social and Developmental Services.	81,65,000		81,65,000

	31-Agriculture- Fisheries 33-Animal Husbandry			
24	II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of Government Trading-Greater Calcutta Milk Supply Scheme.	17,19,06,000		17,19,06,000
25	D-Social and Developmental Services. 34-Co-operation	1,47,03,000		1,47,03,000
26	35-Industries- Industries DD-Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development.	7,68,11,000	25,000	7,68,36,000
27	D-Social and Developmental Services. 35-Industries- Cottage Industries DD- Capital Account of Social and Developmental Services outside the Revenue Account. 96-Capital Outlay on Industrial and Economic Development-	3,17,35,000		3,17,35,000

	Industries.	 		
28	D-Social and Developmental Services. 35-Industries- Cinchona	70,56,000		70,56,000
	B-Debt	1		
	Services. 16-Interest on Debt and other obligations- Community Development Projects, National Extension Service and Local Development Works. D-Social and Developmental Services. 37-Community Development Projects, National Extension Service and Local Development Works. FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous			
	Public Improvement outside the Revenue Account.			
29	109-Capital Outlay on Other Works- Community Development Projects,	9,50,68,000	77,13,000	10,27,81,000

	National Extension Service and Local Development Works. Public Debt. Loans for Community Development Projects, National Extension Service and Local Development Works. Loans and Advances by State/ Union Territory Governments. Loans and Advances under Community Development Projects, National Extension Service and Local Development Projects, National Extension Service and Local Development Works.		
30	D-Social and Developmental Services. 38-Labour and Employment	6,05,12,000	6,05,12,000
31	39- Miscellaneous Social and Developmental Organisations- Welfare of Scheduled Tribes and Castes and Other Backward Classes.	2,61,64,000	2,61,64,000
32	39- Miscellaneous	4,13,20,000	4,13,20,000

	Social and Developmental Organisations- Excluding Welfare of Scheduled Tribes and Castes and Other Backward Classes. E-Multipurpose River Schemes, Irrigation and Electricity Schemes. 42-Multipurpose River Schemes 43-Irrigation, Navigation, Embankment and Drainage Works (Commercial). 44-Irrigation, Navigation, Embankment and Drainage Works (Non-			
33	Commercial). EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account. 98-Capital Outlay on Multipurpose River Schemes. 99-Capital Outlay on Irrigation, Navigation, Embankment and Drainage Works (Commercial). 100-Capital	31,21,18,000	20,000	31,21,38,000

	Outlay on Irrigation, Navigation, Embankment and Drainage Works (Non- Commercial).			
34	F-Public Works (including Roads) and Schemes of Miscellaneous Public Improvements. 50-Public Works 51A-Greater Calcutta Development Scheme.	16,27,32,000	18,06,000	16,45,38,000
35	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 106A-Capital Outlay on Greater Calcutta Development Scheme. G-Transport and Communications (other than Roads)	6,78,80,000		6,78,80,000
36	53-Ports and Pilotage 57-Road and Water Transport Schemes	20,37,000		20,37,000
37	GG-Capital Account of Transport and Communications (other than Roads)	85,45,000		85,45,000

	outside the Revenue Account. 114-Capital Outlay on Road and Water Transport Schemes. I-Miscellaneous.			
38	64-Famine Relief 65-Pensions and other retirement benefits.	8,02,60,000		8,02,60,000
39	<ul> <li>II-Miscellaneous</li> <li>Capital Account</li> <li>outside the</li> <li>Revenue</li> <li>Account.</li> <li>120-Payments</li> <li>of Commuted</li> <li>value of</li> <li>Pensions.</li> <li>I-Miscellaneous.</li> </ul>	3,89,47,000	5,56,000	3,95,03,000
40	67-Privy Purses and Allowances of Indian Rulers.	20,000		20,000
41	68-Stationery and Printing.	1,14,72,000		1,14,72,000
42	70-Forest	3,59,50,000		3,59,50,000
43	71- Miscellaneous- Contributions	15,22,54,000	4,04,000	15,26,58,000
44	71- Miscellaneous- Panchayats	3,43,51,000	2,03,000	3,45,54,000
45	71- Miscellaneous- Sports	12,21,000		12,21,000
46	71- Miscellaneous- Civil Defence	1,97,35,000		1,97,35,000
47	71- Miscellaneous- Other Miscellaneous Expenditure. FF-Capital	17,79,41,000	3,71,000	17,83,12,000

	Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account. 109-Capital Outlay on other Works B-Debt Services. 16-Interest on Debt and other obligations- Expenditure on displaced persons I-Miscellaneous. 71- Miscellaneous- Irrecoverable Loans to displaced persons written off. 71- Miscellaneous- Expenditure on displaced persons written off. 71- Miscellaneous- Expenditure on displaced persons				
48	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvements outside the Revenue Account.	26,89,02,000	1,59,65,000	28,48,67,000	

	109-Capital Outlay on other Works- Expenditure on displaced persons Public Debt. Loans for displaced persons Loans and Advances by State/Union Territory Governments. Loans and Advances to displaced persons			
49	K-Extraordinary Items. 78-Pre-partition Payments EE-Capital Account of Multipurpose River Schemes, Irrigation and Electricity Schemes outside the Revenue Account.	Rs. 6,000	Rs.	Rs. 6,000
50	98-Capital Outlay on Multipurpose River Schemes- Damodar Valley Project.	4,95,37,000		4,95,37,000
51	FF-Capital Account of Public Works (including Roads) and Schemes of Miscellaneous Public Improvement outside the Revenue Account.	9,25,64,000		9,25,64,000

52	103-Capital Outlay on Public Works . II-Miscellaneous Capital Account outside the Revenue Account. 124-Capital Outlay on Schemes of Government Trading.	6,00,96,000	1,000	6,00,97,000
53	Public Debt. Permanent Debt Floating Debt Loans from Central Government (excluding loans for Community Development Projects, etc., and displaced persons). Other Loans		74,24,93,000	74,24,93,000
54	Loans and Advances by State/Union Territory Governments. Loans and Advances by State/Union Territory Governments.	33,06,45,000		33,06,45,000
	Total	4,54,83,74,000	1,21,51,58,000	5,76,35,32,000